

Dated: 13th October, 2022

NOTICE

Sub: De-empanelment and blacklisting of Training Partner M/s Quantus Management System Private Limited (TP ID -TPQUA165) under FoSTaC- reg

This has come to our notice that Training Partner M/s Quantus Management System Private Limited was not following guidelines contained in the advisory dated 6.4.2022 issued by FSSAI regarding unauthorized usage of FSSAI and FoSTaC logos. The said firm was also issuing Food Safety Supervisor Certificates without imparting trainings to the Food Handlers.

2. Therefore, show cause notices were served to the Training Partner M/s Quantus Management System Private Limited through email dated 23.08.2022 and 02.09.2022 for violations of above guidelines and issuance of Training certificates without imparting training to the Food Handlers.

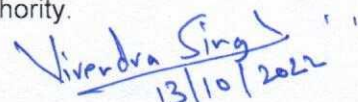
3. The replies submitted by the said firm vide email dated 29.8.2022 and 2.9.2022 in response to the above show cause notices were not found satisfactory and the firm failed to justify its unscrupulous activities.

4. Further, while monitoring the online training sessions dated 29.08.2022 organized by various Training partners, it was found that the above said Training partner changed the mode of Training session of batch code no. BMACOVID103/00421, from online mode to offline mode without any intimation to the Training Division, FSSAI. The said firm also did not conduct training program which was confirmed by some of the trainees and issued Training Certificates without conducting mentioned training program.

5. The matter was examined and it is found that M/s Quantus Management System Private Limited has issued certificates to the Candidates without conducting Training Programs and there were violations by the firm of the guidelines contained in the advisory dated 06.04.2022 issued by FSSAI.

6. In view of the above, the Competent Authority has de-empanelled the Training Partner M/s Quantus Management System Private Limited with immediate effect and also blacklisted it from applying for getting empanelled as FSSAI Training Partner for a period of Two years.

This is issued with the approval of the Competent Authority.


13/10/2022
(Virendra Singh Shekhawat)
Manager (Training)

To

M/s Quantus Management System Private Limited- A2/104, FF, Shiva Arcade,
Acharya Niketan, Mayur Vihar- I, New Delhi-110091

Copy for information to:

1. Commissioners of Food Safety (All States/UTs)
2. Directors (All Regional Offices)
3. CITO-with a request to upload on FoSTaC & FSSAI website for wider circulation.